

ITEM NO.301

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SMW(C)No(s).1/2017

IN RE CENTRAL SELECTION MECHANISM FOR SUBORDINATE JUDICIARY

Date : 21-08-2017 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE A.M. KHANWILKAR

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Ms.Rachna Srivastava, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 22.08.2017 at 12.00 P.M. as part-heard.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RENUKA SADANA)
ASST.REGISTRAR